

**OFFICE OF THE DISTRICT & SESSIONS JUDGE-CUM-SPECIAL JUDGE(PC ACT (CBI)  
ROUSE AVENUE DISTRICT COURT, NEW DELHI.**

**O R D E R**

**In order to ensure a regular update in every department/branch, the following roster has been prepared for various committees mainly regarding the interval at which they shall be held i.e. likely monthly, fortnightly and weekly according to the priorities. The dates given in the fifth column are only tentatively/suggestive:**

<b>Sl. No.</b>	<b>Name of the Committee</b>	<b>Name of the Judicial Officer/Member</b>	<b>Designated As</b>	<b>Meeting date to be fixed for the month of September</b>
<b>1</b>	<b>Building Maintenance Committee</b>	<b>District &amp; Sessions Judge-cum-Special Judge(PC Act) (CBI)</b>	<b>Chairperson</b>	<b>01.09.2020 and 15.09.2020 (fortnightly)</b>
		Sh.Vimal Kumar Yadav, Spl. Judge (PC Act)(CBI)	Member	
		Sh. Ajay Kumar Kuhar, Spl. Judge (PC Act)(CBI)	Member	
		Sh. Harish Kumar, Spl. Judge(PC Act)(CBI)	Member	
		Sh. Harjyot Singh Bhalla, CMM	Member	
		Sh. Ashok Kumar, ACMM-02-cum-ACJ	Member	
		Sh. Vishal Pahuja, ACMM-01	Member	
<b>2</b>	<b>Arrear Committee</b>	<b>Sh. Ajay Kumar Kuhar, Spl. Judge (PC Act)(CBI)</b>	<b>Chairperson</b>	<b>02.09.2020 (Monthly)</b>
		Ms. Santosh Snehi Mann, Spl. Judge (PC Act), CBI	Member	
		Sh. Bharat Parashar, Spl. Judge (PC Act), CBI	Member	
		Sh. Anil Kumar Sisodia, Spl. Judge (PC Act), CBI	Member	
		Sh. Harjyot Singh Bhalla, CMM.	Member	
<b>3</b>	<b>Computer Committee</b>	<b>Sh. Harish Kumar, Spl. Judge (PC Act), CBI</b>	<b>Chairperson</b>	<b>03.09.2020 (Weekly )</b>
		Dr. Ajay Gulati, Spl. Judge (PC Act), CBI	Member	
		Sh. Harjyot Singh Bhalla, CMM.	Member	
		Sh. Vishal Pahuja, ACMM-01	Member	
<b>4</b>	<b>Committee for Housekeeping, Care Taking and Sanitation</b>	<b>Sh.Shailender Malik, Spl. Judge (PC Act)(CBI)</b>	<b>Chairperson</b>	<b>04.09.2020 (Monthly)</b>
		Sh. Harish Kumar, Spl. Judge (PC Act)(CBI)	Member	
		Sh. Harjyot Singh Bhalla, CMM	Member	
		Sh.Ashok Kumar, ACMM-02-cum-ACJ	Member	
		Sh. Vishal Pahuja, ACMM-01	Member	
<b>5</b>	<b>Grievance Redressal Committee for Staff</b>	<b>Ms. Santosh Snehi Mann, Spl. Judge(PC Act)(CBI)</b>	<b>Chairperson</b>	<b>05.09.2020 (Fortnightly)</b>
		Sh. Anil Kumar Sisodia, Spl. Judge(PC Act)(CBI)	Member	
		Sh. Pulastya Pramachala, Spl. Judge(PC Act)(CBI)	Member	
		Sh. Vishal Pahuja, ACMM	Member	
<b>6</b>	<b>Library Committee</b>	<b>Sh.Pulastya Pramachala, Spl. Judge (PC Act), CBI</b>	<b>Chairperson</b>	<b>07.09.2020 (Fortnightly)</b>
		Dr. Ajay Gulati, Spl. Judge (PC Act), CBI	Member	
		Sh. Ashok Kumar, ACMM-02-cum-ACJ	Member	
<b>7</b>	<b>Security and Fire</b>	<b>District &amp; Sessions Judge-cum-Spl. Judge (PC Act) (CBI).</b>	<b>Chairperson</b>	<b>08.09.2020 (Fortnightly)</b>

8	Safety Committee	Sh. Ajay Kumar Kuhar, Spl. Judge (PC Act) CBI	Member	09.09.2020 (Monthly)
		Sh. Shailender Malik, Spl. Judge (PC Act), CBI	Member	
		Sh. Pulastya Pramachala, Spl. Judge (PC Act), CBI	Member	
		Sh. Vishal Pahuja, ACMM-01	Member	
	Vigilance Committee	Sh. Arun Bhardwaj, Spl. Judge (PC Act), CBI	Chairperson	
		Sh. Anil Kumar Sisodia, Spl. Judge (PC Act), CBI	Member	
		Sh. Pulastya Pramachala, Spl. Judge (PC Act), CBI	Member	
9	Vulnerable Witness Protection Committee	District & Sessions Judge-cum-Spl. Judge (PC Act) (CBI).	Chairperson	10.09.2020 (Fortnightly)
		Sh. Harish Kumar Spl. Judge (PC Act), CBI	Member	
		DLA (CBI)	Member	
		SP (CBI)	Member	
		DCP (Central)	Member	
		Chief Prosecutor (Delhi Administration)	Member	
10	Environment Committee	Sh. Ajay Kumar Kuhar Spl. Judge (PC Act), CBI	Chairperson	11.09.2020 (Monthly)
		Sh. Anurag Sain, Spl. Judge(PC Act)(CBI)	Member	
		Sh. Lokesh Kumar Sharma, PO, Labour Court.	Member	
		Sh. Shailender Malik, Spl. Judge (PC Act), CBI	Member	
		Sh. Harjyot Singh Bhalla, CMM	Member	
11	Study Circle Committee	Ms. Nirja Bhatia, Spl. Judge (PC Act), CBI	Chairperson	14.09.2020 (Monthly)
		Sh. Pulastya Pramachala, Spl. Judge (PC Act), CBI	Member	
		Dr. Ajay Gulati, Spl. Judge (PC Act), CBI	Member	
		Sh. Harjyot Singh Bhalla, CMM	Member	
12	Disaster Management Committee	District & Sessions Judge-cum-Spl. Judge (PC Act) (CBI).	Chairperson	15.09.2020 Joint meeting
		Sh. Ajay Kumar Kuhar, Spl. Judge (PC Act) CBI	Member	
		Sh. Shailender Malik, Spl. Judge (PC Act), CBI	Member	
		Sh. Pulastya Pramachala, Spl. Judge (PC Act), CBI	Member	
		Sh. Vishal Pahuja, ACMM-01	Member	
13	Hospitality and Protocol Committee	Sh. Sanjay Garg-II, Spl. Judge (PC Act), CBI	Chairperson	16.09.2020 (Monthly)
		Ms. Anuradha Shukla Bhardwaj, Spl. Judge (PC Act), CBI	Member	
		Sh. Shailender Malik, Spl. Judge (PC Act), CBI	Member	
		Sh. Harjyot Singh Bhalla, CMM.	Member	

		Sh. Ashok Kumar, ACMM-02-cum-ACJ	Member	
		Sh. Vishal Pahuja, ACMM-01	Member	
14	<b>Sexual Harassment Committee</b>	<b>Ms. Santosh Snehi Mann, Spl. Judge (PC Act), CBI</b>	<b>Chairperson</b>	17.09.2020 (Fortnightly)
		Ms. Nirja Bhatia, Spl. Judge (PC Act), CBI	Member	
		Ms. Anuradha Shukla Bhardwaj, Spl. Judge (PC Act), CBI	Member	
		Ms. Veena Rani, Presiding Officer, Labour Court	Member	
		Ms. Manju Sharma, Judicial Assistant, Judicial Branch.	Member	
		Ms. L. Sita, Founder President, Sairass, B-2 Kakateeya, 86, IP extension, Patparganj, Delhi 110092. Mobile No.9013550647,9868145541	Member	
15	<b>Committee for resolving issues of Lock-up relating to Under Trial Prisoners</b>	<b>District &amp; Sessions Judge-cum-Spl. Judge (PC Act) (CBI).</b>	<b>Chairperson</b>	18.09.2020 (Fortnightly)
		<b>Sh. Ajay Kumar Kuhar, Spl. Judge (PC Act) CBI</b>	Member	
		Sh. Shailender Malik, Spl. Judge (PC Act), CBI	Member	
		Sh. Pulastya Pramachala, Spl. Judge (PC Act), CBI	Member	
		Sh. Vishal Pahuja, ACMM-01	Member	
16	<b>Committee for resolving issues relating to Legal Aid Matters</b>	<b>Sh.Pulastya Pramachala, Spl. Judge (PC Act), CBI</b>	<b>Chairperson</b>	19.09.2020 (Fortnightly)
		Dr. Ajay Gulati, Spl. Judge (PC Act), CBI	Member	
		Sh. Ashok Kumar, ACMM-02-cum-ACJ	Member	
17	<b>Cultural, Sports &amp; Creativity Committee</b>	<b>Ms. Anuradha Shukla Bhardwaj, Spl. Judge (PC Act)(CBI)</b>	<b>Chairperson</b>	21.09.2020 (Monthly)
		Sh. Shailender Malik, Spl. Judge(PC Act) CBI	Member	
		Sh. Vinay Singhal, Presiding Officer, Labour Court	Member	
		Sh. Ashok Kumar, ACMM-cum-ACJ	Member	
		Sh. Vishal Pahuja, ACMM	Member	
18	<b>Dedicated team to take appropriate Remedial Steps in view of the outbreak of Corona virus (2019-nCCOV)</b>	<b>District &amp; Sessions Judge-cum-Special Judge(PC Act) (CBI)</b>	<b>Chairperson</b>	02.09.2020 (routine meeting + on urgent basis)
		Sh. Ajay Kumar Kuhar, Spl. Judge (PC Act) CBI	Member	
		Ms. Santosh Snehi Mann, Spl. Judge (PC Act), CBI	Member	
		Sh. Harish Kumar, Spl. Judge (PC Act), CBI	Member	
		Sh. Ashok Kumar, ACMM-cum-ACJ	Member	
		Sh. Vishal Pahuja, ACMM	Member	
		Sh. Mahesh Sharma, Sr. Judicial Assistant/Branch In-charge Care Taking Branch	Senior Staff Member	
		Sh. Mohit, Judicial Assistant, Care Taking Branch	Senior Staff Member	

<b>19</b>	<b>Judicial Officers Welfare Committee</b>	<b>District &amp; Sessions Judge-cum-Special Judge (PC Act) (CBI)</b>	<b>Chairperson</b>	27.08.2020 (Fortnightly)
		Sh. Ajay Kumar Kuhar, Spl. Judge (PC Act)(CBI)	Member	
		Ms. Santosh Snehi Mann, Spl. Judge (PC Act), CBI	Member	
		Sh. Bharat Parashar, Spl. Judge (PC Act), CBI	Member	
		Sh. Harjot Singh Bhalla,,Chief Metropolitan Magistrate.	Member	
		Sh. Vishal Pahuja,, Addl. Chief Metropolitan Magistrate	Member	
<b>20</b>	<b>Space Allocation Committee</b>	<b>District &amp; Sessions Judge-cum-Special Judge (PC Act) (CBI)</b>	<b>Chairperson</b>	26.08.2020 (Monthly + urgent)
		Ms. Santosh Snehi Mann, Spl. Judge (PC Act) (CBI)	Member	
		Sh. Shailender Malik, Spl. Judge (PC Act) (CBI)	Member	
		Sh.Ashok Kumar, ACMM-02-cum-ACJ	Member	

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Sd/-  
(SUJATA KOHLI)  
District & Sessions Judge-cum-  
Spl. Judge(PC-Act) (CBI),  
Rouse Avenue District Court, New Delhi.

**No.Committee/Gaz./RADC/Gaz./2020/E-10152-10210**

**Dated 26<sup>th</sup> August, 2020.**

**Copy forwarded digitally for information and necessary action to :-**

1. All the Ld. Judicial Officers posted at Rouse Avenue District Court, New Delhi.
2. All the Branch In-charges, RADC, New Delhi.
3. The Branch In-charge, Computers, RADC, for uploading on the web-site.
4. The P.S./Reader to the undersigned.

Sd/-  
District & Sessions Judge-cum-  
Spl. Judge(PC-Act) (CBI),  
Rouse Avenue District Court, New Delhi.